

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 21  
IA No. 62/JPR/2019  
IA No. 93/JPR/2019  
In  
CP No. 145(ND)2017  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Ram Karan Bhakar**

...Petitioner/Applicant

**Versus**

**Lotus Consbuild Technocrat Pvt. Ltd. & Ors.**

...Respondents

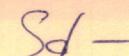
**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

The matter is adjourned to 10.08.2021.



(Raghu Nayyar)  
Technical Member



(Ajay Kumar Vatsavayi)  
Judicial Member

July 13, 2021  
H.A